

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9293/2018

(Arising out of impugned final judgment and order dated 06-11-2017 in WB No. 7572/2017 passed by the High Court Of Judicature At Allahabad)

GHANSHYAM DUBEY

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

WITH

SLP(C) No. 27345/2018 (XI)

Date : 05-02-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. Manoj K. Mishra, AOR
Mr. A. Baskar, Adv.
Mr. Umesh Dubey, Adv.
Mr. Vishal, Adv.
Ms. Madhulika, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 11.03.2024.

Since, the matters are of the year 2018, no further adjournment shall be granted.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MATHEW ABRAHAM)
COURT MASTER (NSH)